

GOVERNMENT OF MANIPUR
SECRETARIAT: RURAL DEVELOPMENT AND PANCHAYATI RAJ DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 27th October, 2026

No. SEC-101/1/2025-RD and PR-RD&PR: In pursuance to Revenue Department's Notification No.16/20/2016-R dated 08.12.2016 regarding bifurcation of erstwhile Churachandpur district into 2 (two) districts, i.e. Churachandpur and Pherzawl districts where-in the Government of Manipur has placed Thanlon Sub-Division under Pherzawl District, Manipur read with Notification No. DRO-103/1 /2021-REV-REVENUE dated 06.01.2022, regarding re-amalgamation of Thanlon Sub-Division with Churachandpur district from Pherzawl district respectively, the Governor of Manipur is pleased to order that all the offices and establishments in Thanlon T.D. Block which is presently allocated under Pherzawl district, Manipur vide this department's O.M. No.21/1/2018-RD&PR dated 18th August, 2018 shall henceforth come under the jurisdiction of Churachandpur District, Manipur.

This is issued with the approval of the Competent Authority.

By orders & in the name of the
Governor: Manipur,



(Sunanda Thokchom)
Joint Secretary (RD & PR),
Government of Manipur.

Copy to:

1. Commissioner to Hon'ble Chief Minister, Manipur.
2. PPS to Hon'ble Deputy Chief Minister (RD & PR), Manipur.
3. Staff Officer to Chief Secretary, Government of Manipur.
4. PS to Commissioner (RD & PR), Government of Manipur.
5. PS to Secretary (Land Resources), Government of Manipur.
6. Deputy Commissioner, Churachandpur District, Manipur.
7. Deputy Commissioner, Pherzawl District, Manipur.
8. Director (RD & PR), Manipur.
9. Director, Printing & Stationery...*with a request to publish in the extra-ordinary Gazette.*
10. Block Development Officers concerned.
11. Relevant file/Order Book.